

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION NO. 356
ANSWERED ON 28.11.2024

STEPS TAKEN TO PRESERVE DILAPIDATED HISTORICAL MONUMENTS

356. SHRI IMRAN PRATAPGARHI

Will the Minister of CULTURE be pleased to state:

- (a) steps taken by Government to preserve dilapidated historical monuments in the last five years;
- (b) whether there is any list of neglected monuments, if so, the plans for their preservation;
- (c) steps taken by Government in cases of allegations of distorting historical facts;
- (d) the objectives of handing over the maintenance of monuments to private companies; and
- (e) whether this will not make cultural heritage subservient to commercial interests?

ANSWER

THE MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) Archaeological Survey of India (ASI) has 3697 historical monuments/sites under its jurisdiction. There is no monument in dilapidated condition under the jurisdiction of ASI in the country. The conservation and preservation of these monuments are taken up as per the requirement and availability of resources and they are in good state of preservation.
- (b) None of the centrally protected monuments under the jurisdiction of ASI is neglected.
- (c) No such allegations of distorting historical facts has been reported so far.
- (d) Under Adopt A Heritage 2.0 Programme, the Corporate Sector under Corporate Social & Responsibility (CSR) can adopt a protected monument for development and O&M of tourist amenities for visitors convenience under the ambit of AMASR Act.
- (e)
